

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/2471/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Aparesh Chakravarty
District and Sessions Judge,
Barpeta.

Dated Guwahati, the 21st May, 2021.

Sub: **Station leave permission.**

Ref:- Your Letter No. DJB./1341 (E), dtd. 21.05.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to leave the station, from the afternoon of 21.05.2021 till the morning of 24.05.2021, has been granted.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/2472/A, dated 21.05.2021

Copy to:-

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)